

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

27.11.2020

M.A./350/392/2020

AVIJIT MAITY & OTHERS

O.A./350/424/2020

-V/S-

M.A./350/234/2020

CENTRAL EXCISE & CUSTOMS

M.A./350/577/2020

(CORRECTION) (MENTIONED)

ITEM NO:13

FOR APPLICANTS(S) Adv. : Mr. A. Hati

FOR RESPONDENTS(S) Adv.: Mr. A. Roy

| Notes of The Registry | Order of The Tribunal |
|-----------------------|--|
| | <p>MA. 392/2020 has been filed by the applicants for amending the cause title in the O.A. Ld. Counsel for the applicants also prays that in the order dated 1.7.2020, the word "Superintendent" be replaced by the word "Inspector".</p> <p>Heard both sides. Prayer is allowed.</p> <p>M.A. is disposed of accordingly.</p> <p>Registry is directed to carry out the necessary correction and give a fresh copy to the ld. counsel for both sides.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">(BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">pd</p> |